

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 09**

**APPEAL/47(MB)2024**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **GURU WHEELS PRIVATE LIMITED VS  
REGISTRAR OF COMPANIES PUNE**

Section 252 (1) Sec 252 (3) of the Companies Act, 2013

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**ORDER**

Ld. Counsel for the Petitioner is directed to place on record the proof of filing of GNL-1 form. List this matter on Board on **19.07.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**